NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.186/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company		Naviplast Traders Pvt.Ltyd & OrsVersus-R.G.Shaw & Sons Pvt.Ltd.		
Ur	nder Section	7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV, PETITIONERS &
RESOLUTION
PROPESSIONAL

Kawishk Klubm 8/11/12

ORDER

Ld. Advocate appearing on behalf of the Resolution Professional (RP) has informed that meeting of Committee of Creditors (CoC) took place on Monday, 06/11/2017. RP is directed to file Progress Report within 7 days.

List on 29/11/2017 for further consideration.

(Jinan K.R.)

Sd

Member (J)

(Vijai Pratap Singh) Member (J)